

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-78/14/ND/2017

IN THE MATTER OF:

Hitodi Infrastructure Limited

.. PETITIONER

SECTION :

Under Section 14 (1)

Order delivered on 13.12.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant :

For the Respondents : -

ORDER

None appears for the petitioner. In the circumstances, the matter is adjourned to 10.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

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Sd-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
13.12.2017